

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 849 of 2020

IN THE MATTER OF:

Mohan Gems & Jewels Pvt. Ltd.
Through its Liquidator, Debashish Nanda **...Appellant**

Versus

Vijay Verma & Anr. **...Respondents**

Present:

For Appellant: Mr. Sumant Batra and Mr. Rahul Mendiratta,
Advocates.

For Respondents: Mr. Abhishek Parmar, Advocate for R-1.
Ms. Madhavi Divan, ASG with Mr. Sahil Monga, Mr.
Apoorv Khator & Mr. Vikas Mehta, Advocates for R-2.

ORDER
(Through Virtual Mode)

25.02.2021: Due to paucity of time, the matter could not be taken up today. Post the matter 'for hearing' on **18th March, 2021 at 12:30 PM.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Shreasha Merla]
Member (Technical)

am/gc